

National Company Law Tribunal

Allahabad Bench

CP NO. 70/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 23.08.2017

NAME OF THE COMPANY: Bank of Baroda vs Rotomac Global Pvt Ltd

SECTION OF THE COMPANIES ACT: U/S 7 of I & B Code of 2016

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Mr Anurag Khanna	Sr. Advocate	Applicant	Rahul Agarwal
2.	Rahul Agarwal	Advocate		
3.	Dinesh Khanna	adv.	resp.	
4.	Mr. Navin Srivastava	Sr. adv.	resp.	

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Arguments on the part of both the parties are heard. Judgment is reserved.

— Sd —
Sri H.P. Chaturvedi, Member (Judicial)

Dated: 23.08.2017

Typed by:
Kavya Prakash